

(c) the reasons for the Centre asking the value for land which was given by the State Government of Kerala free of cost; and

(d) the steps taken by the Centre in this regard?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) to (d) The Union Cabinet had on 30.11.2016 approved the closure of the Kota Unit of Instrumentation Limited and had accorded 'in principle' approval for the transfer of Palakkad Unit of Instrumentation Limited to the Government of Kerala (GoK). The GoK had constituted a High Level Committee headed by the Chief Secretary of the GoK to work out the modalities of the transfer, Department of Heavy Industry was represented on the Committee. Based on its deliberations, a tripartite Memorandum of Understanding (MoU) was signed by the Government of India Department of Heavy Industry (DHI), Government of Kerala, Department of Industry and the Instrumentation Limited on 16.11.2018 defining the modalities of transfer of Palakkad Unit to the Government of Kerala as a going concern, with the approval of the competent authority.

After the signing of the MoU, while the required assessment of Net Asset Value (NAV) of the Palakkad Unit was underway, it was learnt that the High Level Committee had not taken into consideration the value of land owned by the Palakkad Unit, measuring 566.30 acres which was assigned on registry to Instrumentation Limited, Kota for the establishment of Precision Instrumentation Project at Pudussery, Kerala under the Rules of Assignment of Government Land for Industrial Purposes dated 30.03.1964, which has material bearing on the transfer modalities. The value of this land owned by Instrumentation Limited has not yet been assessed.

Closing of car manufacturing plants

2299. SHRI TIRUCHI SIVA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the number of car manufacturing plants that have been shut down in the country from the years 2014-2019, the name of the plants and the location thereof;

(b) the estimated loss of jobs that has resulted owing to the shutting down of car manufacturing plants; and

(c) the measures taken by Government to boost the automotive sector and to encourage domestic manufacturing of cars?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) and (b) There is no specific information about this in the department.

(c) The Government, as a policy maker, always attempts to keep and improve momentum of the economy through a package of measure for comprehensive and continued development of the industry as and when required.

Plan to boost heavy industries in the North-Eastern States

2300. SHRI K. BHABANANDA SINGH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government has worked out a plan/scheme to boost the heavy industries/PSUs in North-Eastern States particularly Manipur in order to generate employment, as Manipur does not have any such industry;

(b) whether any multinational companies/PSUs are willing to invest in the North Eastern States particularly in Manipur; and

(c) if so, the details thereof and the progress made in this direction so far, if not, the reasons therefor?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) Yes, Sir. Government runs a scheme, North East Industrial Development Scheme (NEIDS), 2017 for industrial units in the North Eastern Region comprising States of Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Tripura to boost industrialization.

The scheme is administered by Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.

(b) The role of Department of Heavy Industry is to administer the CPSEs under its administrative control. DHI does not maintain any centralized data regarding investment plans of multinational companies/PSUs.

(c) Does not arise.

Shutting down several low power transmitters

†2301. SHRI AHMAD ASHFAQUE KARIM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

†Original notice of the question was received in Hindi.